

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

Q.A 1520/96

Date of decision 13-8-96

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri R.K.Mittal,
C-II/1, Radio Colony, Khanpur,
Delhi-36

(By Advocate Sh.Gyan Prakash)

..Applicant

Vs.

1. Union of India-through

Secretary,
Ministry of Information & Broadcasting,
New Delhi-1

2. Director General,
DIR, Ministry of I&B.,
Akashvani Bhavan,
Parliament Street, N/Delhi-1

3. Dy.Director(Admn.)
Office of the Directorate General,
AIR, Akashvani Bhavan,
Parliament Street, N/Delhi-1

..Respondents

(By Advocate Mrs P.K.Gupta)

J R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri Gyan Prakash, learned counsel for the applicant submits that he wishes to withdraw this application as he excepts to get the reliefs from the respondents as prayed for in this O.A.

Permission to withdraw the O.A. is granted.

Accordingly, OA is dismissed as withdrawn.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

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